

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:499

ANSWERED ON:25.11.2005

IMPLEMENTATION OF PROVISION OF URBAN AMENITIES IN RURAL AREAS (PURA )

Karunakaran Shri P.

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the details of States which have submitted proposal for the PURA Scheme;
- (b) whether the Government has taken any decision thereon and for the implementation of the scheme; and
- (c) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a) Twenty States have submitted the Detailed Project Report (DPR) for consideration of Government for inclusion in the Provision of Urban Amenities in Rural Areas (PURA) scheme. These states are Assam, Andhra Pradesh, Bihar, Chhatisgarh, Gujarat, Himachal Pradesh, Jammu and Kashmir, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Meghalaya, Orissa, Rajasthan, Tamil Nadu, Tripura, Uttar Pradesh, Uttaranchal and West Bengal.

(b) & (c) The Government has decided as of now to implement the Provision of Urban Amenities in Rural Areas (PURA) Scheme on pilot basis in seven States viz. Andhra Pradesh, Assam, Bihar, Maharashtra, Rajasthan, Orissa and Uttar Pradesh.